

(ख) यदि हां, तो क्या सरकार का विचार इस मुद्दाव को क्रियान्वित करने का है ?

श्रम और पुनर्वास बंधी (श्री हाथी)

(क) जी हां ।

(ख) इस सम्बन्ध में सरकार की नीति चौथी पंचवर्षीय योजना की रूपरेखा के मसविदे में श्रम नीति समंघी अध्याय में दी गई है । मजूरी बांडों तथा अनय मजूरी-निर्धारण प्राधिकरणों ने सामान्यतः मजूरी-भत्ते को उपभोक्ता मूल्य सूचकांक के साथ जोड़ने की सिफारिश की है ।

Problems of East Pakistan Refugees in West Bengal

7715. **Shri Sagar Guha:**
Shri Tridib Kumar Chaudhuri:
Shri Ganesh Ghosh:
Shri H. P. Chatterjee:
Shri H. N. Mukerjee:
Dr. Maitreyee Basu:

Will the Minister of **Labour and Rehabilitation** be pleased to state:

(a) whether the West Bengal Government have submitted a memorandum to the Central Government in which it has been stated that the East Pak. Refugees have not yet been fully settled and that to describe their problems as 'Residuary Problems' is not based on facts; and

(b) if so, the reaction of Government thereto?

The Minister of State in the Ministry of Labour and Rehabilitation (Shri L. N. Mishra): (a) and (b). No such memorandum has been received from the West Bengal Government. Items for the agenda and notes were received on various matters connected with the Residuary Problem for discussion at the Rehabilitation Ministers' Conference in May, 1967. These were discussed by the Union Rehabilitation Minister with the Rehabilitation Minister, West Bengal, on 16-5-67 and many of the problems were also discussed with the Governor of West Bengal subsequently on 12-6-67 and 10-7-67.

It has been agreed that the urgent need for drinking water supply at ex-camp sites should be met immediately by repairing and renovating tubewells. West Bengal Government have also been authorised to give rehabilitation loans to hard cases of displaced families within the provision of Rs. 30 lakhs as made under the Residuary Assessment.

The Committee of Review, appointed to examine the progress of rehabilitation work in West Bengal in respect of old D.P.s. and the problems of new D.P.s., is also examining these problems. The Government are awaiting the recommendations of the Committee.

Crossing over of Burmese in Border Areas of Manipur

7716. **Shri M. Meghachandra:** Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government are aware of the press report that some Burmese crossed recently into the border areas of Manipur near Kanghat in the Ukhrul Sub-Division of Manipur and removed some boundary pillars; and

(b) if so, the details thereof?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). Certain press reports regarding intrusion of some Burmese into Manipur have come to the notice of the Government of Manipur. The matter was investigated and it was found that no intrusion by Burmese into Manipur has taken place. Certain mile-stones in Moreh in Tengnoupal sub-division of Manipur were however removed by the Public Works Department of the Government of Manipur for fixing of stones indicating the distance in kilometers.

Privy Purse of the Nizam of Hyderabad

7717. **Shri Yashpal Singh:**
Shri Prakash Vir Shastri:
Shri Raghuvir Singh Shastri:
Shri Y. S. Kushwah:
Shri Atam Das:
Shri Hukam Chand Kashwal:
Shri George Fernandes:
Dr. Surya Prakash Puri:

Shri Shiv Kumar Shastri:
Shri Ram Avtar Sharma:
Shri Marandi:
Shri Hardayal Devgun:
Shri S. M. Banerjee:
Shri Madhu Limaye:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the Nizam of Hyderabad has requested for an increase in his privy purse;

(b) whether it is also a fact that he has requested for the continuance of payment of compensation for Sarf-e-Khas, the late Nizam's personal Estate; and

(c) if so, Government's reaction thereto?

The Minister of Home Affairs (Shri Y. B. Chavan): (a) Yes Sir.

(b) Yes Sir.

(c) As regards (a), Government are not considering any increase. As regards (b) the amount was paid from State revenues and a reference has been made to the State Government.

Housing Census

7718. Shri Hardayal Devgun:

Shri Sharda Nand:

Shri Shri Chand Goel:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to conduct a housing census in the country in 1971;

(b) if so, the details thereof; and

(c) the purpose it would serve?

The Deputy Minister in the Ministry of Home Affairs (Shri K. S. Ramaswamy): (a) Yes, Sir.

(b) It is proposed to collect certain data on housing at the stage of house-listing which is undertaken as a preliminary to population census. It will relate, *inter alia*, to the purposes for which the houses are used, the material of wall, roof and floor, the number of rooms occupied by household and whether the household lived in owned or rented houses. On a sample basis additional data on age of the house, facilities avail-

able such as water supply, electricity, privy etc. are also proposed to be collected. Draft schedules of houselist are, however, yet to be finalised.

(c) The data collected would yield useful economic and sociological data.

Ultra-Leftists in Naxalbari

7719. Shri C. K. Bhattacharyya: Will the Minister of Home Affairs be pleased to state:

(a) whether his attention has been drawn to the reported declaration of the ultra leftists in Naxalbari to carry on their struggle in defiance of the State Government's ultimatum;

(b) whether in pursuance of this decision, a massive attack by 800 armed raiders was launched in a village in the adjacent Kharibari P.S. on the 7th July, 1967; and

(c) whether this happened simultaneously with the marching of bands of armed police into the rebel stronghold in Naxalbari?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) and (c). On the 7th July between 10.45 hours and 13.35 hours police organised a route march between Naxalbari and Atal (Tea Estate) covering a distance of four miles. On the same day between 14 hours and 18.30 hours about 200/300 miscreants set fire to a house of village Bhata-goch, looted a house and assaulted a person of Kharibari Tea Estate under the jurisdiction of Kharibari Police Station. Three cases under different Sections of the Indian penal code have been started in connection with these incidents.

SHORT NOTICE QUESTIONS

Shortage of Wagons in Gujarat
SNQ. 40. Shri Virendrakumar Shah:
Sriraj Meghrajji Dhran-
gadhra:

Will the Minister of Railways be pleased to state: